

In the National Company Law Tribunal, Jaipur

Item No. 116
CP No. (IB)-1204/ND/2018
TA No. 159/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sh. Raj Kumar Tulsian

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 25.09.2019

Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Annie Singh Jhalla, CS
For Respondent(s) : Virender Ganda, Sr. Adv.
Vipul Ganda, Adv.
Shelly Khanna, Adv.
Preeti Nair, Adv.
Shreya Jain, Adv.
Sandeep Taneja, Adv.

ORDER

Learned counsels for both the parties are present. Learned counsel appearing for the applicant seeks two weeks time to file her rejoinder. Accordingly, two weeks time is granted. Post the matter for hearing on 31.10.2019.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER